

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Civil Misc. Contempt Application No.228 of 2003.

In

Original Application No.136 of 2000.

Allahabad this the 13rd day of May 2004.

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D.R. Tiwari, A.M.

Vishnu Dayal Tiwari
a/a 48 years s/o Shri Misri Lal,
R/o Infront of Railway Station, Fatehgarh,
Post Office Nagla Nain Bholepur, District
Farrukhabad.

.....Applicant.

(By Advocate : Sri T.S. Pandey)

Versus.

1. Shri Kali Shanker
Divisional Railway Manager,
North Eastern Railway
Izatnagar, Division, Bareilly.
2. Shri Sukhvir Singh
Senior Divisional Personnel Officer,
North Eastern Railways,
Izatnagar Division, Bareilly.

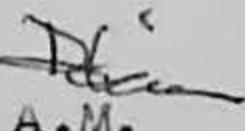
.....Respondents.

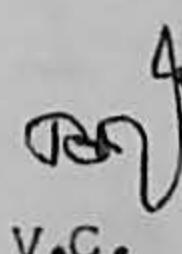
(By Advocate : Sri K.P. Singh)

O R D E R ..

(By Hon'ble Mr. Justice S.R. Singh, V.C.)

Sri T.S. Pandey learned counsel for the applicant states that order passed by the Tribunal has been complied with. In that view of the matter, Sri T.S. Pandey learned counsel for the applicant does not want to press this contempt application. Accordingly, the same is rejected.


A.M.


V.C.

Manish/-